

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.05
I.A.Nos.61, 63, 78, 97, 98, 101/2020,
90, 145, 123, 201/2022 in
C.P.(IB)No.84/BB/2019**

IN THE MATTER OF:

Pratap Chandra Pandhy & Ors. ... Petitioners
Vs.
M/s. Dreamz Infra India Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 07.09.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : ---
For the Respondent : ---

ORDER

List the case on **17.10.2022**.

-Sd-

**(SATYA RANJAN PRASAD)
MEMBER (TECHNICAL)**

-Sd-

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**